

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:829
ANSWERED ON:29.07.2010
AUDIT OF AIRLINES
Tarai Shri Bibhu Prasad

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Directorate General of Civil Aviation (DGCA) has conducted audit of the NACIL;
- (b) if so, the details of the deficiencies noticed;
- (c) the corrective action taken thereon;
- (d) whether the cash-strapped airlines are compromising with the safety measures in aircraft operations leading to snags and accidents recently; and
- (e) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a): The safety audit of Air India Charters Limited, a wholly owned subsidiary of National Aviation Company of India Limited (NACIL) was conducted by Directorate General of Civil Aviation(DGCA) from 20th October to 03-11-2007.
- (b) and (c): The deficiencies included areas supervisory control, rostering records, improvements in organisational procedures etc. The shortcomings were intimated by DGCA to Air India for rectification.
- (d) and (e): DGCA ensures strict compliance of safety regulations and monitors the implementation of its recommendations.